

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

**UNSTARRED QUESTION NO. 1808
TO BE ANSWERED ON FEBRUARY 11, 2021
HOUSING FOR ALL IN ASSAM**

NO. 1808. SHRI PRADYUT BORDOLOI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of people who have been benefitted under “PM Housing For All” scheme during the last year;**
- (b) the details of the total number of houses sanctioned, allotted and still under construction in the State of Assam in the FY 2020-21; and**
- (c) whether there has been a delay in construction and allotment of houses under the scheme due to COVID-19 and if so the details thereof including the steps taken by the Government to remedy the same?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)**

- (a) A total of 24.24 lakh houses have been sanctioned under Pradhan Mantri Awas Yojana – Urban (PMAY-U) Mission during the last year.**
- (b) So far, 1,23,268 houses have been sanctioned against the assessed demand of 2.19 lakh; out of this 94,590 have been grounded for construction and 22,888 have been completed and delivered to beneficiaries of Assam under PMAY-U Mission. A total of 5,558 houses have been sanctioned for the State of Assam in the Financial Year 2020-21.**
- (c) Due to COVID-19, there has been some delay in construction of houses. The progress of construction of houses has picked up. Govt. of India through the various Ministries/Departments has issued advisories/protocols to start the construction work after following COVID-19 guidelines.**
